

सरदार ए० एस० सहगल : क्या मैं जान सकता हूँ कि लंप्रासी को दूर करने के लिए कुछ संस्थायें जो कार्य कर रही हैं उनको पंचवर्षीय योजना में मदद देने की किस कदर व्यवस्था है और ऐसी कितनी संस्थाओं को केन्द्रीय सरकार के पास राज्य सरकारों ने भेजा है ?

राजकुमारी अमृत कौर : मैंने अभी कहा है कि १६ लाख एक रखे हैं और उसके अलावा १४ लाख रुपया और है जो कि प्रान्तीय सरकारों को मदद देने के लिए है। प्रान्तीय सरकारों का धर्म है कि जो संस्थायें उनके यहां अच्छा कार्य कर रही हैं उनको मदद दें।

Shri Achuthan: May I know whether first priority will be given in giving shelter to all lepers who are wandering throughout the country and then gradually take up the question of treatment to all.

Mr. Deputy-Speaker: The hon. Member is making a suggestion for action.

WRITTEN ANSWERS TO QUESTIONS

CIVIL AVIATION EMPLOYEES

*1562. **Th. Lakshman Singh Charak:** Will the Minister of **Communications** be pleased to state:

(a) whether it is a fact that as a consequence of the proposed reduction of their salaries, a number of pilots have resigned from the Nationalised Air Companies and have joined the air companies in other countries; and

(b) if so, the names of persons who have so resigned?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) No, Sir.

(b) Does not arise.

रेलवे समय सारणी

*१५६७. **श्री एम० एल० द्विवेदी :**
क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या रेलवे प्रशासन रेलवे समय सारणी को संशोधित करने में पहले डाक विभाग से हमेशा परामर्श करती है, जिस से डाक सर्टिग विभाग अपना समय निर्णय कर सके और डाक के पहुंचने में देर न हो; और

(ख) यदि नहीं, तो उस का कारण क्या है ?

रेलवे तथा परिवहन मंत्री के सभासचिव (श्री शाहनवाज खां) : (क) जी, हां।

(ख) प्रश्न नहीं उठता।

EXPLORATORY TUBE-WELLS

*1568. **Shri V. P. Nayar:** Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether it is a fact that an agreement has been signed by Government with an American firm for providing advisory services, technical personnel and assistance in the procurement of materials and equipment for construction of exploratory tube wells in India;

(b) if so, the name of the firm and when the agreement was signed;

(c) how far the agreement has been executed; and

(d) whether Government will lay a copy of the agreement on the Table of the House?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes.

(b) (i) Ralph M. Parsons Co. of U.S.A.

(ii) 7th August, 1954.

(c) An acting Resident Engineer and a Drilling Superintendent have already been deputed by the contractor and their services are being utilised for planning operations under the